

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-07-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : Fossil Logistics Pvt Ltd

PETITION NUMBER : CP(IB)/140(CHE)2022

APPLICATION NUMBER : a) IA(IBC)/688(CHE)2024
b) IA(IBC)/689(CHE)2024

COMMON ORDER

Ms.B.Lavanya Ld. Counsel for the RP. Sri Ranghasayee Ld. Counsel for Respondents No.1 & 2.

Hard copy of the reply be filed within **two weeks**. Rejoinder, if any, be filed within **two weeks**.

List the applications for hearing on **29.08.2024**.

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**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

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-SD-

**SANJIV JAIN
MEMBER (JUDICIAL)**